

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

144(ND)2012

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.04.2019**

**NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s.
Fortune Developers International Pvt. Ltd & Ors.**

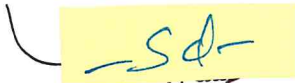
SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Arun Saxena and Ms. Nalini, Advocates for the Petitioner
Mr. Krishnendu Dutta, Mr. Sidharth Sharma and Ms. Pallavi Pratap,
Advocates for the Respondent

ORDER

Request for an adjournment is being made by Ld. Counsels. At request,
adjourned to 30th May, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**